Declaration of Assets and Liabilities

Year : 20 2 420 2

50(E)	I,	NJBHA KUR	MART Plonging to BIH	., Son/Daughter of Cu/.	OSSEMBLY PO	VMAN	, aged
91072	as asse	ts (immovable, mova	ible, bank balance le assets	, etc.) of myself, my spouse	give here and dependants	ein below the do	etails of the
1st in	Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependa nt-3 Etc. Name

ABMINE!	No.	Bescription	Sell	ANSHUMAN	name NIBHANSHO	Name	nt-3 Etc. Name
45/1	(i)	Cash	20,000	30,000	X	X	
(1/2/2)	(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	30,000	50,000			
1589	(iii)	Bonds, Debentures and Shares in companies	X	X			
11/2/25	(iv)	Other financial Institutions, NSS, Policies, etc.	11c-828923004 23122-82	X			
E	(v)	Motor Vehicles (details of make, etc.)	*	X			
()	(v)		10 gm gosd, 20 sim	Υ'			1 1
	(v) _	Other assets, such as value of claims/interests	X	X			

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependan t-3 Etc. Nam e
(i)	Agricultural Land -Locations (s) -Survey number(s)	×*			-	
	-Extent (Total measurement) -Current market value		X			
(ii)	Non-Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	X	X			
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	X	X			

Nizeq Kumani 10.02.21

		1	The Land of		
(iv)	Houses/Apartments, etcSurvey/door Number (s) -Extent (Total measurement) -Current market value				
(v)	Other (such as interest in property)				

I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-[Note: Please give separate details for each item]

(a)	/i) Loons from Deal	(2)	
	(i) Loans from Banks	10,62000	C
	(ii) Loans from financial institutions	10162000	6,00000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	×
	(c) dues to departments dealing with supply of electricity	X	×
	(d) dues to departments dealing with telephones	X	$\overline{}$
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	*	$\overrightarrow{\chi}$
100	(f) Other dues, if any	X	
o)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-DICPK3794K	×
	(ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	^	. X
	(iii) Sales Tax [Only in case of proprietary business]	*	×
	(iv) Property Tax	N	

Personal Detail

GPF/CPF/PRAN NO.

:- 110183181517 :- F (M/F) :- 10.05.1995 :- C (A/B/C)

Gender

Date of Birth

Class/Group

Cadre

Full Name e.g. B.A.S.:- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

istrict :- BIHAR I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Misty Kimosi

Name of Employee

: MIBHA KUMARI

PLACE:

PATNA

Designation

: STENOURAPHER :Bihar Legislative Assembly

Date

10.02. 2025

Department

Note :Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Deisty Kuman: